

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

Item No.101  
New IA/3187/ND/2024 New IA/3293/ND/2024 in  
IB/796/ND/2022

**IN THE MATTER OF:**

M/s Montage Enterprises Private Limited	...	Applicant
Versus		
M/s Lagrowth Associates Private Limited	...	Respondent

**Under Section 9 (IBC) Code, 2016**

**Order delivered on 01.07.2024**

**CORAM:**

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**New IA/3187/ND/2024:-**

This is an application filed by the additional Director General, Directorate of Goods and Service Tax Intelligence Gurugram under section 60(5) read with section 65 of the Insolvency and Bankruptcy Code, 2016. Issue notice to the Liquidator returnable by **24.07.2024**.

**New IA/3293/ND/2024:-**

List on **24.07.2024**.

**-SD-**

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

**-SD-**

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**